

RAJYA SABHA
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No.62977

Legislative Section

**Reference of a question of privilege to the Committee of Privileges
of the Rajya Sabha**

Members are informed that the Chairman, Rajya Sabha has referred a question of alleged breach of privilege arising out of non-adherence to the directions of the Chair *vis-a-vis* repeated submission of identical notices under rule 267 by Shri Sanjay Singh, Member, Rajya Sabha, under rule 203 of the Rules of Procedure and Conduct of Business in the Council of States (Rajya Sabha) to the Committee of Privileges for examination, investigation and report.

No.62978

Legislative Section

**Reference of a question of privilege to the Committee of Privileges
of the Rajya Sabha**

Members are informed that the Chairman, Rajya Sabha has referred a question of alleged breach of privilege arising out of gross disorderly conduct displayed by S/Shri Sanjay Singh, Shaktisinh Gohil, Sushil Kumar Gupta, Sandeep Kumar Pathak, Naranbhai J. Rathwa, Syed Nasir Hussain, Kumar Ketkar, Imran Pratapgarhi, Dr. L. Hanumanthaiiah, Shrimati Phulo Devi Netam, Shrimati Jebi Mather Hisham and Shrimati Ranjeet Ranjan, Members, Rajya Sabha in violation of rules and etiquette of Rajya Sabha by repeatedly entering the well of the Council, shouting slogans and persistently and wilfully obstructing the proceedings of the Council, compelling the Chair to repeatedly adjourn the sittings of the Council, under rule 203 of the Rules of Procedure and Conduct of Business in the Council of States (Rajya Sabha) to the Committee of Privileges for examination, investigation and report.

P. C. MODY,
Secretary-General